

CAUSE LIST OF THE COURT OF **SRI BASAVARAJ SANADI.**, PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **03.07.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 324/2008	16. OS 220/2009
2. OS 146/2012	17. OS 240/2010
3. OS 242/2012	18. OS 78/2011
4. OS 244/2012	20. OS 500/2014
5. OS 384/2012	21. OS 86/2013
6. OS 40/2013	22. OS 224/2014
7. OS 114/2013	23. OS 244/2016
8. OS 140/2013	24. OS 262/2016
9. OS 228/2013	25. OS 228/2017
10.OS 240/2013	26. OS 26/2018
11.OS 62/2014	27. OS 74/2018
12.OS 494/2014	28. OS 80/2018
13.OS 550/2014	29. CC 2203/2019
14.OS 176/2016	30. PCR 121/2021
15.OS 36/2019	

Hosakote
02.07.2021

Prl. Civil Judge & JMFC.,
Hosakote.

Note:

1. All the other cases which stand posted on the day have been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **03.07.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 113/2012	16. CC 223/2017
2. OS 81/2014	17. CC 1734/2017
3. OS 113/2014	18. CC 2671/2019
4. OS 215/2015	19. CC 42/2020
5. OS 207/2016	20. CC 1059/2020
6. OS 133/2018	21. CC 1060/2020
7. OS 331/2018	22. CC 1161/2020
8. OS 211/2019	23. CC 2711/2020
9. OS 281/2019	24. CC 2712/2020
10. OS 155/2020	25. Crl.Misc 84/2021
11. OS 268/2020	26. Crl.Misc 108/2021
12. OS 79/2021	27. Crl.Misc 109/2021
13. OS 95/2021	28. PCR 48/2020
14. CC 1071/2011	29. PCR 23/2021
15. CC 862/2012	
	JUDGEMENT
	30. CC 1019/2009

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Addl. Civil Judge & JMFC.,
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